- 84

potential, commercial viability, capacity to meet milk requirement from a new outlet suitability of the premises where the container is to be installed, availability of wide and proper approach is ad for plying of heavy duty milk tankers of the Dairy and traffic conditions hygienic condition of the place and its surroundings where the container is to be installed etc.

A Committee of officers examines any request/proposal for installation of an Insulated Container with reference to the criteria ment.oned and gives its recommerdations. Based on the recommendations a decision is taken about the installation of a container.

General Manager,

Mother Dairy, Patpargany,

Delhi-110092.

Water connection to charitable Institution

1144. SHRI SYED SIBTEY RAZI : Will the Minister of URBAN DEVE-LOPMENT be pleased to state :

(a) whether water connections are provided for philanthropic activities;

(b) if so, the formalities required to be followed in Delhi and charges fixed for such connections;

(c) whether water connections are also provided to charitable institutions at some normal charges;

(d) if so, the details of these charges alongwith formalities in Delhi;

(e) whether some criteria to charge consumption charges from charitable and Philanthropic institutions also exist; and

(f) if so, the details thereof and if the reasons therefor ?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN) : (a) Yes. Sir.

(b) Same as in other cases of new connections.

(c) 10 (f) Delhi Water Supply and Sewage Disposal Undertaking has reported that a fixed charge of Rs. 7.50 per month per connection is payable in respect of Institutions like Andhvidyalayas, Cremation ground, religious places, poor home for destitutes/invalids otc. run on charity and public piace For orphanages, the entire consumption is curgable at the rate of 0.35 paise per Kl. per connection per month.

Transfer of Drilling Machines to Madhya Pradesh

1145. SHRI AJIT P.K. JOGI; Wil the Minister of AGRICULTURE b pleased to state:

(a) Whether it is a fact that Madhy; Pradesh Government has requested the Central Government to transfer certain drilling machines, Hydro-fractoring unit and perforator instruments, from othe States to the State so as to meet the unprecedented drinking water crises in the State; and

(b) if so, what is Governments ies ponset hereto?

THE MIN STER OF STATE IN THE DEPARTMENT OF RURAL DE VELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir.

(b) This is the peak season for drilling of bore wells in most of the States lik Rajasthan, Gujarat etc. which haw drinking water supply problem of thei own. State Government has been advised to contact the other States directly The Central Ground Water Board has however, agreed to divert two DTH and one rotary for carry riging out the dril ling programme in Madhya Pradesh on payment of cost. The State Government has also been advised to use 70-80 drilling rigs available with the irriga tion agencies for its emergent drinking water programme.

हस्तचालित पंप योजना के लिए लाग। सीमा

1146 श्री अजोस जोगी : लेय इधि संबी यह बताने की इपा करें कि

(क) क्या यह सच है कि हस्स च।सित पम्प याजना के लिए ग्रधिकत लागत मोमा 18000 रुपये निधारि की गई है, जो ग्रप्यपित है;

(ख) क्या मध्य प्रदेश जैस राज्य के लिए, लहां पठारी भूमि तथा ग्रगम वन्य अत्न है इस लागत सीमा को का से कम 25000 रुपये तक बढाय